

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.03.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 32/BB/2021	For admission	Sec 7 of I & B Code 2016	Mr. Putta Kempanna	Rahul Aggarwal	M/s Welworth Software Pvt Ltd	

ADVOCATE FOR PETITIONER/s:


cs Vivek Hegde - 9449782186

ADVOCATE FOR RESPONDENT/s:



ORDER

Heard Shri Vivek Hegde, learned PCS for the Petitioner.

Issue Notice. Registry is directed to issue notice to the MD of the Respondent Company and also to the Respondent and learned Counsel for the Petitioner is also permitted to collect notice from the registry and serve it personally on the MD of the Respondent Company and also to the Company along with copy of C.P. and material papers as well as by Speed Post, and submit proof of service well before the next date of hearing.

Post the case on **31.03.2021**.



MEMBER (T)



MEMBER (J)

Shruthi

Verified



Court Officer